## THE HIGH COURT OF MEGHALAYA: SHILLONG

## NOTIFICATION Dated 21st October, 2022

No.HCM.II/184/2015-Estt/Pt./115: With the approval of the Hon'ble Chief Justice, the transfer order in respect of the following Grade III Judicial Officers, notified vide this Registry's earlier Notification No. No.HCM.II/184/2015-Estt/Pt./114 dated 22<sup>nd</sup> September, 2022, stands partially modified as under:-

SI. No.	Name of the Judicial Officer	Present Posting	Transferred and Posted as	Vice/Vacant
1.	Shri Flavian R. Marak Grade III	Judicial Magistrate First Class, Dadenggre Sub- Division, Dadenggre.	Judicial Magistrate First Class & Principal Magistrate, JJB, East Jaintia Hills District, Khliehriat.	Smt Basukshisha Kharbithai, transferred as Judicial Magistrate First Class, Sohra Sub- Division, Sohra.
2.	Smt Steffi M. Wanniang Grade III	Judicial Magistrate First Class, Sohra Sub-Division, Sohra.	Judicial Magistrate First Class & Principal Magistrate, JJB, South West Khasi Hills District, Mawkyrwat.	First Class & Principal

The transfer of other Judicial Officers remains unchanged.

By order,

REGISTRAR GENERAL

Memo No. HCM.II/184/2015-Estt/Pt./115-A Dated Shillong 21st October 2022 Copy to: -

- 1. The Registrar-cum-Principal Private Secretary to the Hon'ble the Chief Justice, High Court of Meghalaya, Shillong for favour of kind information of His Lordship.
- 2. The P.S to Hon'ble Mr. Justice H.S. Thangkhiew, High Court of Meghalaya, Shillong for favour of kind information of His Lordship.
- 3. The P.S to Hon'ble Mr. Justice W. Diengdoh, High Court of Meghalaya, Shillong for favour of kind information of His Lordship.

4. The Registrar (Judicial Service), High Court of Meghalaya for kind information and necessary action.

5. The Secretary to the Government of Meghalaya, Law Department, Shillong with a request to invest them with such powers, as are applicable, and other such powers under the relevant Acts, Rules and Regulations, etc.

6. The Member Secretary, Meghalaya State Legal Services Authority, Shillong for kind

information.

7. The Director, Meghalaya State Judicial Academy, Shillong for kind information.

- 8. The District & Sessions Judge, Shillong/ Jowai/ Nongstoin/ Nongpoh/ Mawkyrwat/ Khliehriat/ Mairang/ Baghmara/Tura/Ampati/Resubelpara/Williamnagar for kind information.
- 9. The Joint Registrar (Listing), High Court of Meghalaya, Shillong for kind information.
- 10. All concerned Judicial Officers for kind information and necessary action.
- 11. The Accountant General (A&E), Shillong for information and necessary action.
- 12. The Director, Printing and Stationery, Shillong for publication of this notification in the next issue of the Gazette.
- 13. The Treasury Officer, Shillong/ Jowai/ Nongstoin/ Nongpoh/ Mawkyrwat/ Khliehriat/ Baghmara/Tura/Ampati/Resubelpara/Williamnagar/Mairang/Sohra/Dadenggre for information and necessary action.

14. The Systems Analyst, High Court of Meghalaya to upload this notification in the official website of the High Court.

15. Office File.

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